

## HIGH COURT OF ORISSA: CUTTACK

Notice No.: - 2442

Date: 09.02.2024

### CORRIGENDUM NOTICE

In continuation of the High Court of Orissa Tender Notice No.-2322, dated 08.02.2024, the following corrigendum is issued in the interest of fair competitive bidding.

It is for information of all the intending bidders that Purchase of all the 17 nos. water cooler-cum-purifiers will be made on **Buyback basis** against the damaged AGCCP model Aquaguards presently available in the institution.

Further, a new column to be added after the Cost (per unit) Incl. of GST of Column-6 of page-10, as **Buyback offer** as mentioned below.

Particulars	Specifications	Quantity	Make	Cost (Per Unit) Incl. of GST	Buyback Offer for 17 nos. damaged AGCCP model Aquaguards	Total
Supply and installing of Water cooler-cum-purifier inside the 7 storied New Building of the High Court of Orissa on buyback basis.	<ul style="list-style-type: none"><li>▪ <b>Dispense Capacity-</b> 40 to 50 litres per hour.</li><li>▪ <b>Storage</b> - N/A</li><li>▪ <b>Colour-</b> Any</li><li>▪ High Quality systems built to meet flow requirements of the Court.</li><li>▪ <b>Power Consumption-</b> 1-750 W</li></ul>	17 nos.				

The other Terms and Conditions will remain the same.

*Jm*  
9/2/2024  
Registrar (Judicial)

Memo No.: 2443 Date: 09.02.2024

Copy forwarded to the Superintendent IT Cell for uploading on the Website of the High Court of Orissa, Cuttack.

*Jm*  
9/2/2024  
Registrar (Judicial)